

8

R. Pattnaik Vrs. UOI

O.A. No. 606 of 2012

Order dated: 31.07.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

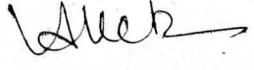
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By filing a memo, Mr. D.P.Dhalsamant, Ld. Counsel appearing for the applicant, prays to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of as withdrawn.

Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel for the Respondents, is present.


MEMBER(Admn.)


MEMBER(Judl.)

RK